

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
CHUO SENKO ADVERTISING INDIA PRIVATE LIMITED**

S. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Chuo Senko Advertising India Private Limited
2.	Date of incorporation of corporate debtor	11.12.2008
3.	Authority under which corporate debtor is incorporated/ registered	ROC Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U52100MH2008PTC188828
5.	Address of the registered office and principal office (if any) of corporate debtor	Eco House 401/402/403, Vishweshwar Nagar off Aarey Road, Mumbai City, Goregaon East, Maharashtra-400063, India
6.	Date of closure of Insolvency Resolution Process	17.10.2023 (Order uploaded on 18.10.2023)
7.	Liquidation commencement date of corporate debtor	17.10.2023 (Order uploaded on 18.10.2023)
8.	Name and registration number of the insolvency professional acting as liquidator	Manoj Kumar IBBI/IPA-001/IP-P01653/2019-2020/12535
9.	Address and e-mail of the liquidator, as registered with the Board	C-0305, ATS Advantage, Indrapuram, Ghaziabad, Uttar Pradesh-201014, India manojjain264@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	C-0305, ATS Advantage, Indrapuram, Ghaziabad, Uttar Pradesh-201014, India liquidation.chuosenko@gmail.com
11.	Last date for submission of claims	16.11.2023

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the M/s Chuo Senko Advertising India Private Limited on 17.10.2023 (Order uploaded on 18.10.2023).

Manoj Kumar



The stakeholders of M/s Chuo Senko Advertising India Private Limited are hereby called upon to submit their claims with proof on or before 16.11.2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Manoj Kumar

IBBI/IPA-001/IP-P-01653/2019 -2020/12535

Liquidator

M/s Chuo Senko Advertising India Private Limited

AFA Valid Upto: 29.11.2023



Date: 19.10.2023

Place: New Delhi

